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Title: Need to allow for construction of multistoried buildings in Kandivali and Malad in Mumbai.

SHRI ANANDRAO ADSUL (AMRAVATI): Madam, I want to draw the attention of the hon. Minister of Defence towards the problems being faced by the residents of Kandivali and Malad in Mumbai. There is a residential area behind the erstwhile Defence Depot in the aforesaid area. Now-a-days, the aforesaid Depot is not in use. However, there are residential quarters of Defence personnel. The Defence authorities have brought stay orders from the Supreme Court for not constructing high rise buildings. But already there are some high rise buildings with 20 to 28 storeys in existence and the Municipal Corporation of Mumbai has given NoC for that.

Madam Speaker, so many old multi-storeyed buildings are also there which are about 30-35 years old and which need re-development. But because of the stay order of the Supreme Court, it cannot be done.

Any unfortunate incident may happen. The Government has to take steps before any unfortunate incident happens.

This issue was discussed under the Calling Attention. No response has come from the Defence Minister. I would request the Government, through you, Madam, to look into this issue very urgently, which is very important for the residents of Kandivali and Malad.